

Title: Introduction of Constitution (Amendment) Bill, 1998. (Amendment of article 324)

15.38 hrs.

SHRI R. SAMBASIVA RAO (GUNTUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI R. SAMBASIVA RAO (GUNTUR): I introduce the Bill.
